

Annexure-3

Name of the Corporate Debtor: Lalith Gangadhar Constructions Private Limited; Date of commencement of CIRP: 26/04/2022; List of Creditors as on: 15/02/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secured Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s Royale Metro (Refer Note below)	09-02-2023	29,80,00,000	29,80,00,000	Secured	29,80,00,000	29,80,00,000	NO	19.49%	NIL	NIL	-	-	
2	PHL Fininvest Private Limited	09-05-2022	50,92,02,154	50,81,39,746	Secured	50,81,39,746	50,81,39,746	NO	33.23%	NIL	NIL	10,62,408	-	TDS Deducted on Loans granted to group companies of the Corporate Debtor has been rejected
3	India Real Estate Investment Fund	10-05-2022	54,01,00,000	54,01,00,000	Secured	54,01,00,000	54,01,00,000	NO	35.32%	NIL	NIL	-	-	
TOTAL			1,34,73,02,154	1,34,62,39,746		1,34,62,39,746	1,34,62,39,746		88.03%			10,62,408		

Note:	
1	Sundaram Alternative Opportunities Series - High Yield Security Debt Fund has assigned its debt to M/s. Royale Metro, a registered partnership firm vide Deed of Assignment dated August 16, 2022, which was subsequently amended and restated via Amended and Restated Deed of Assignment dated December 29, 2022. Both the assignor and assignee have informed the terms of such assignment to the RP as required under Regulation 28(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. M/s. Royale Metro submitted their claim in Form C on February 9, 2023, which was verified and admitted by the Resolution Professional on February 15, 2023.